

ITEM NO.120

COURT NO.8

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).9246/2014

M/S PRAMOD TELECOM PVT. LTD.

Appellant(s)

VERSUS

STATE OF UP THRU. PRINCIPAL SECY.& ORS

Respondent(s)

WITH

C.A. No. 9247/2014
(With Interim Relief)

C.A. No. 9248/2014
(With Interim Relief and Office Report)

Date : 27/04/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Appellant(s)

Mr. Rohit Kumar Singh, AOR

Ms. Poli Kataki, AOR

For Respondent(s)

Mr. Ravi Prakash Mehrotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel
for the respondent, list the matters after summer
vacation.

(SANJAY KUMAR-I)
AR-CUM-PS

(JASWINDER KAUR)
COURT MASTER

Signature Not Verified

Digitally signed by
SANJAY KUMAR
Date: 2016.04.27
16:48:33 IST
Reason: